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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/63/2016  
NAME OF THE PETITIONER(S) : Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others  
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Respondent	
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2.	Preeti. S. Dasu for Rajagopal & Rajkumaran Advocates	Counsel for Petitioner	
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**ORDER**

Counsels representing both the parties are present and prayed for time to make submissions. Time is extended at request. Put up alongwith TCP/62/16 on 03.01.2018.

-sd-

**S Vijayaraghavan**  
Member (Technical)

-sd-

**K Anantha Padmanabha Swamy**  
Member (Judicial)